

infructuous. However, the Petitioner is at liberty to file an appropriate application before this Tribunal to get the Petition revived in case the Petition CP (IB) 869/2022 is disposed of on account of settlement therein or for any reason.

5. Accordingly, CP (IB) 618/2023 is dismissed as infructuous.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)